

**Vigilance Cases Pending in U.P. Region**

3879. Shri Sarjoo Pandey:  
Shri Ishaq Samhall:

Will the Minister of Labour and Rehabilitation be pleased to state:

(a) the number and nature of vigilance cases pending against the officers in U.P. Regional Office of the Rehabilitation Department at Lucknow;

(b) the number and nature of Police and C.I.D. cases pending against the Officers of the said Office; and

(c) the action taken or proposed to be taken against the defaulting officers?

The Minister of State in the Ministry of Labour, Employment and Rehabilitation (Shri L. N. Mishra):

(a) Five (5).

(i) Destruction of documents	1
(ii) Unauthorised transfer of evacuee properties	3
(iii) Fraudulent issue of sale certificate	1
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(b) 7 S.P.E./C.I.D. cases. These cases relate to alleged irregular disbursement/adjustment of compensation, disposal of properties in a fraudulent manner, and forgery.

(c) As regards 5 cases mentioned against (a), charge sheets have been served on the defaulting officer/officials and the enquiries are in progress. Of the 7 S.P.E./C.I.D. cases stated against (b), prosecution has been launched by the S.P.E. in one case in the competent Court and the case is *sub-judice*. In the remaining 6 cases, the investigations are in progress.

**Quasi-Permanent Status of Rehabilitation Department Employees**

3880. Shri Sarjoo Pandey:  
Shri Ishaq Samhall:

Will the Minister of Labour and Rehabilitation be pleased to state:

(a) the number of employees working in the U.P. Regional Office,

Lucknow of the Rehabilitation Department;

(b) the number of employees who have been granted quasi-permanent status;

(c) the number of employees who have not been granted this status and the reasons therefor;

(d) the number of cases in which quasi-permanent status was once granted and then withdrawn; and

(e) the circumstance, rules and instructions on the basis of which this status has been withdrawn?

The Minister of State in the Ministry of Labour, Employment and Rehabilitation (Shri L. N. Mishra):

(a) 101.

(b) 83.

(c) Eighteen (18).

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(d) One.

(e) The official concerned was wrongly declared quasi-permanent in the grade of post which he held in another office prior to his appointment in the office of the Regional Settlement Commissioner, Lucknow. His Quasi-permanent status in that grade was cancelled in consultation with the Ministry of Home Affairs. He has since been declared quasi-permanent in the post in higher grade to which he was appointed in the office of the Regional Settlement Commissioner, Lucknow under the provisions of Central Civil Services (Temporary Service) Rules.

**भारत में देवीकीर्ण का निर्वाचन**

3881. श्री महाशय सिंह कुशवाहा :  
क्या संघर्ष अभी यह बनाने की कृपा करके  
कि :

(क) भारत में तीसरी बीजना प्रथम  
में प्रति वर्ष मिलने देवीकीर्ण बनाने करने हैं  
तथा बीपी संघर्षों बीजना के मिले मिलने

टेलीफोन बनाने का लक्ष्य निर्धारित किया गया है;

(ख) टेलीफोन तथा टेलीफोनों के अन्य उपकरण कब से पूर्णतः भारत में बनाये जा रहे हैं;

(ग) क्या कुछ फालतू पुर्जे अब भी विदेशों से आयात किये जाते हैं; और

(घ) यदि हां, तो इसके क्या कारण हैं ?

संलग्न-कार्य तथा संचार विभाग में राख्य मंत्री (जी इ० डु० गुजराल): (क) तीसरी पंचवर्षीय योजना की अवधि में भारत में बने टेलीफोनों (1963-64 से हेडगीयर-सेटों समेत) की संख्या निम्न प्रकार थी :

1961-62	1,16,701
1962-63	1,32,000
1963-64	1,46,132
1964-65	1,55,304
1965-66	2,01,019

चतुर्थ पंचवर्षीय योजना अवधि के लिये 12,00,000 टेलीफोनों (हेडगीयर-सेटों समेत) के निर्माण का लक्ष्य निर्धारित किया गया है।

(ख) 1954 से टेलीफोनों के निर्माण के लिये प्रेषित प्रायः सभी हिस्से-पुर्जे इंडियन टेलीफोन इंडस्ट्रीज लि० बंगलौर में ही बनाये जा रहे हैं। टेलीफोनों से इतर दूर-संचार उपकरणों के निर्माण के सम्बन्ध में आई० टी० आई० लि० अपना निर्माण-जैज कर्म: बर्न: विस्तृत करता रहा है।

(ग) जी हां।

(घ) फालतू हिस्सों-पुर्जों की कुछ छोटी-छोटी मात्रा का तो देश में उपलब्ध नहीं है या उनकी आवश्यक मात्रा मात्रा में पड़ती है

कि उनका देश में निर्माण आरम्भ करना वित्तव्ययिता-पूर्वा न होया।

#### Cultural Delegations

3882. Shri K. Pradhani:  
Shri Ramachandra Ulaka:  
Shri Dhuleshwar Moosa:  
Shri Heerji Bhal:

Will the Minister of Education be pleased to state:

(a) the number of Cultural Delegations sent.. to the foreign countries during the last four months;

(b) the countries visited by them; and

(c) the results achieved from the visits of such delegations?

The Minister of Education (Dr. Triguna Sen): (a) Five.

(b) USSR, Hungary, Czechoslovakia, Yugoslavia, France and Bhutan.

(c) The performances of our artistes were highly appreciated and India's heritage was presented in its true perspective abroad. The visits also helped to promote mutual understanding and goodwill and foster closer relations with foreign countries.

#### Propagation of Hindi in Assam

3883. Shri B. N. Shastri: Will the Minister of Education be pleased to state:

(a) whether any grant has been given by the Union Government to the State Government of Assam under the scheme of propagation of Hindi in the non-Hindi speaking States during 1964-65, 1965-66, 1966-67; and

(b) if so, the details thereof?

The Minister of State in the Ministry of Education (Shri Bhagwat Jha Azad): (a) and (b). The following grants were sanctioned to the State Government of Assam under the scheme of propagation of Hindi: